

(2)

Dt 12/12/94

Shri. S.P. Saxena for
the applicant. Shri. Shetty
for the respondents
has filed reply today

Applicant seeks time

Adj. to 20/1/95.

B.S. Hegde
(B.S. Hegde)
M(J).

Dated: 20.1.95

Sh. S.P. Saxena, Counsel
for the applicant. Sh. R. K.
Shetty, Counsel for the
respondents.

This application relates
to compassionate appointment.
The learned Counsel for the
applicant states that during
the pendency of OA applicant
No 2 got appointment in
State Government. In the
circumstances he wishes to
withdraw the OA. Accordingly
OA is dismissed as withdrawn.

Dt 20/01/95
Order/Judgment despatched
to Appellate Government (S)
on 13/2/95

Q
15/2/95

B.S. Hegde
(B.S. Hegde)
M(J)